

JUDGMENTS FOR THE MONTH OF JULY, 2014

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	14 th	RSA 83/2013	THE STATE OF ASSAM & 3 ORS VS M/S B D BROTHERS & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
2	14 th	FAO 13/2014	MUSARAF HUSSAIN VS MORTAZA HUSSAIN	Other appeals under Order 43 Rule 1 CPC in temporary	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
3	14 th	PIL 14/2014	KAHEKA PRALO VS THE STATE OF ARUNACHAL PRADESH AND ANR	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
4	14 th	RSA 72/2014	ANJALI DAS VS NATIONAL SMALL INDUSTRIES CORPN. LTD.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
5	15 th	WP(C) 2237/2006	MRS. SUBRA NATH VS THE GOVERNMENT OF NAGALAND AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
6	15 th	WP(C) 2390/2006	M/S SPEEDY CARRIERS OF INDIA & ANR VS STATE OF ASSAM & ORS	Sales Tax	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
7	15 th	WP(C) 2391/2006	M/S SPEEDY CARRIERS OF INDIA & ANR VS STATE OF ASSAM & ORS	Sales Tax	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
8	15 th	WP(C) 3134/2006	M/S SPEEDY CARRIERS OF INDIA & ANR VS THE STATE OF ASSAM AND ORS	Other Tax matters	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
9	15 th	WP(C) 3342/2006	M/S ENGINEERS CONSTRUCTION VS THE STATE OF ASSAM AND ORS	Octroi	HON'BLE MR. JUSTICE A M SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
10	15 th	WP(C) 3360/2006	M/S SANGEETA AGENCY VS INDIAN OIL CORPORATION LTD & ORS	Other Tax matters	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
11	15 th	WP(C) 3361/2006	MRIGANKA SARMA VS INDIAN OIL CORPORATION LTD & ORS	Other Tax matters	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN

12	15 th	WP(C) 4590/2006	LUXOR WRITING INSTRUMENTS PVT. LTD & ANR VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
13	15 th	WP(C) 4591/2006	LUXOR WRITING INSTRUMENTS PVT. LTD & ANR VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
14	15 th	CRP 154/2014	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD VS M/S SONAR CACHAR PUBLICATION LTD	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
15	16 th	CRP 401/2013	MUSSTT. EKLATUN NESSA LASKAR & 2 ORS VS DURJYODHAN DAS & 2 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
16	16 th	CRP 199/2014	KAILASH SARAF @ KAILASH CHANDRA SARAF VS SMTI SAMPATI DEVI SARAF & 3 ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
17	16 th	CRP 222/2014	MORIAM BEGUM VS ABDUL HUSSAIN	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
18	16 th	WA 7/2014	BIPLAB CHANDA VS STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
19	16 th	WA 182/2014	JAMILA KHATUN VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SPARE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N CHAUDHURY
20	17 th	RSA 3/2003	MRS SURATUN NESSA & ANR VS STATE OF ASSAM & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
21	17 th	WP(C) 263/2012	NIRBHAI KUMAR SINGH GAUTOM VS THE UNION OF INDIA & ANR	Promotion relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE T. VAIPHEI
22	17 th	WP(C) 67/2013	UMESH CH. SARMA VS STATE OF ASSAM & ORS	Disciplinary and enquiry proceedings with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B.K. SHARMA
23	17 th	WP(C) 1422/2013	UMAKANT PANDEY VS THE UNION OF INDIA & 2 ORS	Seniority relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE T. VAIPHEI
24	17 th	WP(C) 1534/2013	GOBINDA MANDAL VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI

25	17 th	WP(C) 5504/2013	DHENURAM MILI & 7 ORS VS THE STATE OF ASSAM AND 2 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI
26	17 th	WP(C) 568/2014	UMESH CH. SARMA VS THE STATE OF ASSAM AND ANR	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B.K. SHARMA
27	17 th	WP(C) 2242/2014	MD. ISLAM UDDIN LASKAR VS THE STATE OF ASSAM & 2 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI
28	18 th	RSA 105/2014	SITARAM GOUR VS HAJI AJIUR RAHMAN LASKAR & 7 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
29	21 st	CRP(I/O) 96/2013	SWAPAN MANDAL VS KHITISH CHANDRA MANDAL	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
30	21 st	Tr.P.(C). 17/2013	MRS. TULSI PARON VS OLOM PARON	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
31	21 st	WA 244/2014	MOUSHUMI ROY VS THE GAUHATI UNIVERSITY & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE N. CHAUDHURY
32	22 nd	RSA 17/2002	ON THE DEATH OF BAPU HIRA HIS LEGAL HEIRS GUNESWAR DAS & ORS VS JAYANARAYAN MISHIR & ORS	Second Appeals arising out of suits for specific enforcement of contract	HON'BLE MR. JUSTICE N. CHAUDHURY
33	22 nd	WP(C) 4958/2013	CHAMONG TEA CO. LIMITED VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
34	22 nd	CRP(I/O) 10/2014	MD. SAMSER ALI VS MD. HABISH ALI & ANR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
35	22 nd	WA 52/2014	M/S. OUGURI, KHATAHGURI, BHURBANDHA MATCHYAJIBI SAMABAI SAMITY LTD VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE N. CHAUDHURY
36	23 rd	WP(C) 3483/2014	DR. RAJENDRA NATH BORPUZARI & ANR VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE B.K. SHARMA
37	24 th	WP(C) 5325/2008	MOTIUL HAQUE ANSARI VS THE STATE OF ASSAM AND ORS	Orders passed by the Assam Board of Revenue in appeal	THE HON'BLE MR JUSTICE HRISHIKESH ROY
38	24 th	WP(C) 3154/2009	MD ABDUL LATIF & ORS VS THE STATE OF ASSAM AND ORS	Orders passed by the Board of Revenue in land matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY

39	24 th	<u>WP(C) 711/2013</u>	MRS. MINATI BORA VS THE STATE OF ASSAM AND 3 ORS	Orders passed by authorities in relation to Mangmnt of Schools & Colleges	THE HON'BLE MR. JUSTICE B.K. SHARMA
40	24 th	<u>WP(C) 4207/2013</u>	ASOM RAJYIK KARMACHARI PARISHAD & 319 ORS VS THE STATE OF ASSAM AND 18 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
41	25 th	<u>FAO 28/2013</u>	M/S. SANKHA PRESS PVT. LTD VS ASSAM FINANCIAL CORPORATION	Other appeals under Order 43 Rule 1 CPC in temporary	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
42	30 th	<u>CRP 3/2014</u>	BIKASH CHANDRA BHUIYA VS SMTI TAPTI NANDI & 2 ORS	Civil Revision against orders passed in execution case	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
43	31 st	<u>RSA 83/2003</u>	ARUN DAS AND ORS VS MAMONI BHARALI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
44	31 st	<u>WP(C) 57/2007</u>	M/S. ANANTA CHARAN NAYAK VS THE STATE OF ASSAM & ORS	Other Tax matters	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
45	31 st	<u>WP(C) 3354/2010</u>	MOHENDRA DAS & 4 ORS VS THE STATE OF ASSAM AND ORS	Other Labour and Industrial Cases	HON'BLE MR. JUSTICE UJJAL BHUYAN